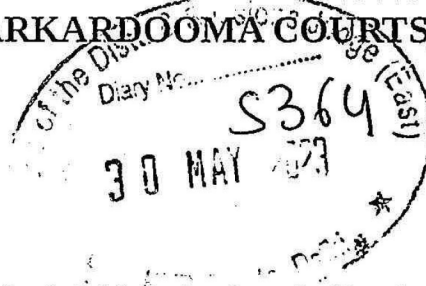


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
EAST DISTRICT KARKARDOOMA COURTS, DELHI**

To

The Director General (Prison)
Central Jail, Tihar/Mandoli Jail
Delhi

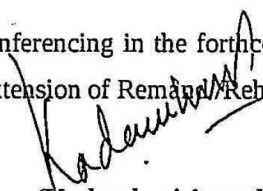


Sub: Provision of linkage of Video Conferencing in forthcoming Summer Vacation 2023.

Sir,

As per prevailing practice, please note that in the forthcoming Summer Vacation-2023 w.e.f. 12.06.2023 to 21.06.2023 (both days inclusive), the work of extension of Remand/Rehnumai of UTPs shall be done through Video Conferencing by the Duty Magistrate in East District, Karkardooma Court Complex, Delhi.

It is, therefore, requested to ensure that linkage of Video Conferencing in the forthcoming Summer Vacation 2023, is functioning in East District, Karkardooma Courts, Delhi for extension of Remand/Rehnumai of UTPs.

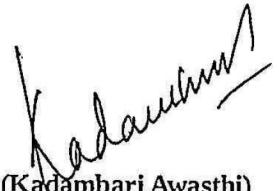

(Kadambari Awasthi)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi

No. ⁵⁴⁰ /CMM/EAST/KKD/Delhi

Dated: 30.05.2023

Copy for information to:-

- 1 Ld. Registrar General, Hon' ble High Court of Delhi at New Delhi.
- 2 Ld. Principal District & Sessions Judges (Headquarters,)/ West, Tis Hazari Courts, Delhi.
- 3 Ld. Principal District & Session Judges East/North East/Shahdara, Karkardooma Courts, Delhi.
- 4 Ld. Principal District & Session Judge Patiala House, New Delhi.
- 5 Ld. Principal District & Session Judges North/North West, Rohini, New Delhi.
- 6 Ld. District & Session Judge Dwarka, New Delhi
- 7 Ld. Principal District & Session Judges South/South East, Saket, New Delhi.
- 8 Ld. CMMs of all Districts Tis Hazari, Patiala House, Rohini, Dwarka, Saket, KKD Courts, Delhi.
- 9 Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
- 10 Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
- 11 The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
- 12 The Incharge Computer Branch for uploading, Karkardooma Courts, Delhi.
- 13 Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
- 14 Incharge Pool Car, Karkardooma Courts, Delhi.
- 15 Incharge Cash Branch, Karkardooma Courts, Delhi.
- 16 Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
- 17 Chief Public Prosecutor, Karkardooma Courts, East/North East, Delhi:
- 18 Secretary Shahdara Bar Association, Karkardooma Courts, Delhi.
- 19 Lock Up Incharge, Karkardooma, Delhi.
- 20 Information Center, Karkardooma Courts, Delhi.
- 21 Video Conference Room, Karkardooma Courts, Delhi.
- 22 For uploading on layers.
- 23 Office Order File.


(Kadambari Awasthi)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi